GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2423 (TO BE ANSWERED ON 30.11.2016)

COMPLAINTS OF CORRUPTION

Ä2423. SHRI LAKHAN LAL SAHU: SHRI SADASHIV LOKHANDE: SHRI NARANBHAI KACHHADIYA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has received any complaints of corruption particularly from the representatives of people;
- (b) if so, the details thereof during the last three years and the current year along with the nature of complaints so received;
- (c) whether any investigation has been conducted or is being conducted by CVC on these complaints; and
- (d) if so, the details thereof and the number of cases disposed of by CVC during the above period?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister & Office. (DR. JITENDRA SINGH)

(a) & (b): As informed by the Central Vigilance Commission (CVC), data regarding complaints received in CVC from representatives of people is not separately maintained. As such, it is not possible to segregate / identify complaints received from representatives of people from the complaints received.

Details of all complaints received in the Commission and action taken thereon during the last three years and current year (upto September, 2016) are enclosed in <u>Annexure A</u>.

(c) & (d): The Commission is not an investigating agency and does not conduct investigations. However, the Commission had, during the last three years and the current year, referred 1237, 1214, 179 and 74 complaints for inquiry/investigation and report to the CVOs of Ministries / Departments / Organisations concerned / Central Bureau of Investigation (CBI).

Further, the details of all cases referred to the Commission and advice tendered by the Commission during the last three years and current year (upto September, 2016) are enclosed in <u>Annexure A</u>.

Complaints received and disposed in the Commission

Year	No. of complaints	A	Pending		
	received (including brought forward from the previous year)	Investigation & report to CVO/CBI	Necessary action	Filed	
2013	35332	1237	23640	8407	2048
2014	64410	1214	24012	36873	2311
2015	32149	179 16215		14395	1360
Upto September 2016	46938	74	11114	34001	1749

<u>Details of all cases (including I & II stage) referred to the Commission and advice</u> <u>tendered by the Commission during the last three years</u>

	1 st stage		2 nd stage		Recon/Misc		Total	
	Received	Disposed	Received	Disposed	Received	Disposed	Received	Disposed
2013	4099	2441	1168	900	1660	1460	6927	4801
2014	4787	3312	1328	1165	1503	1390	7618	5867
2015	3976	2752	782	652	1348	1200	6106	4604

During the year 2016 (upto **September, 2016**), a total of 3144 cases were received in the Commission for advice and 2979 cases have been disposed off up-to end of September, 2016.
